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|  | <b>प्रेस प्रकाशनी PRESS RELEASE</b>  |
| <b>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</b><br><b>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001</b><br>फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279 | <br><b>भारतीय रिज़र्व बैंक</b><br><b>RESERVE BANK OF INDIA</b><br>वेबसाइट : <a href="http://www.rbi.org.in/hindi">www.rbi.org.in/hindi</a><br>Website : <a href="http://www.rbi.org.in">www.rbi.org.in</a><br>इ-मेल email: <a href="mailto:helpdoc@rbi.org.in">helpdoc@rbi.org.in</a> |

November 25, 2008

### **Certificate of Registration of KGK Finance Limited Cancelled**

The Reserve Bank of India has on October 29, 2008 cancelled the certificate of registration issued to KGK Finance Limited having its registered office at 'Sri Rangapadmam', No.2, Hasthigiri Street, West Mambalam, Chennai-600033, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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